Green Gateway Leisure Limited (Under Liquidation) First Floor, New Corporation Building, Palayam, Trivandrum-695 033

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 - Financial Creditors Claims as on 08-02-2024

CLN	Form No.	Name	Address	Date of Receipt of claim -	Claimed Amount			Admitted Claim			Secured/	
Sl No.					Principal (₹)	Interest & Charges(₹)	Total (₹)	Principal (₹)	Interest & Charges (₹)	Total (₹)	Unsecured	Security Details/ Remarks
	C	Union Bank of India	Chalai Bazar Branch, TC 38/48- 2, Gauri Plaza, Chenthitta Jn, Chalai PO,Thiruvananthap uram 695036		25,00,00,000	19,49,84,141	44,49,84,141	25,00,00,000	19,49,84,141	44,49,84,141	Secured	Paripassu first charge of all movable and immovable assets of the company both present and future along with other lenders under the MBA including mortage rights of 55.42 acres of land plus buildings in keekam and Chittari villagesituated at Houdurg Taluk, Kaargod district, Kerala standing in the name of M/s Green Gateway Leisure Ltd. Date of Creation 02-07-2010 and 19-12-2011. However the lease right on the said property has been cancelled by the lessor prior to the insolvency commencement date. This fact was affairmed by the Hon'ble NCLAT while dismissing the appeal against liquidation order (Comp App(AT)(CH)(Ins)No.464/2023 As the lease right has already been cancelled by the lessor, details of security value claimed is subject to the clarification sought by the Liquidator.
	Total			25,00,00,000	19,49,84,141	44,49,84,141	25,00,00,000	19,49,84,141	44,49,84,141			